

**Compensation to farmers of Jammu and Kashmir for crop loss**

2267. SHRI SHAMSHER SINGH MANHAS: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether the farmers of Jammu and Kashmir are not receiving compensation under Fasal Bima Yojana for the loss/damage to their crops due to unseasonal rain and drought, if so, the details thereof; and

(b) the steps Government is taking to compensate the farmers of Jammu and Kashmir under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) State Government of Jammu and Kashmir has implemented the Pradhan Mantri Fasal Bima Yojana (PMFBY) from current Kharif 2017 season and cut-off date for enrolment under the scheme is 31st July, 2017. Claims due to yield losses, if any, will only be known after harvesting of crops. Losses if any, for mid-season adversities of localized risks, which are calculated on individual farm basis are not reported.

(b) Does not arise.

**Promoting poultry sector in Maharashtra**

2268. SHRI RAJKUMAR DHOOT: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has assessed the achievement of Maharashtra in Poultry sector, particularly in production of eggs and chicken;

(b) if so, the details thereof for the last three years, year-wise; and

(c) the action Government has taken or proposes to take to promote Poultry sector in the State in a big way?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI SUDARSHAN BHAGAT): (a) and (b) Department of Animal Husbandry, Dairying and Fisheries, Government of India compiles the data related to production in Animal Husbandry sector as received from different States and Union Territories including Maharashtra from time to time to assess the achievement. The figures for last three years for egg production and poultry meat production as made available by Government of Maharashtra are as below: